

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-16/2002/822/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Dibyajyoti Mahanta,  
District & Sessions Judge,  
Golaghat.

Dated Guwahati the 27<sup>th</sup> January, 2023.

Sub: **Station leave permission.**

Ref:- No. DJ(G) 709/2023 dated 21.01.2023

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning of 27.01.2023 till the morning of 30.01.2023**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-16/2002/823/dated 27.01.2023**

Copy to.

1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**